

High Court of Judicature at Allahabad
Lucknow Bench, Lucknow

Roll of Advocates [Part-B] at Lucknow Bench

Notice

Earlier a list of **defective application forms** for registration on Roll of Advocates after scrutiny, whose forms had been declared defective in previous sessions, had already been uploaded on the official website of Allahabad High Court for information of the concerned learned advocates so that the concerned learned advocates may submit their forms for removal of their defects, vide notices dated 08.08.2014, 03.09.2014, 19.09.2014 and 18.12.2014.

Various application forms are still in defective category, as the concerned learned advocates have not submitted the application form for removal of their defects even after opportunity provided to them from **18th August, 2014 to 31st January, 2015**.

Now again, the updated defective list has been uploaded on the official website of the Allahabad High Court as well as names of learned advocates who are still in defective category are being published in the causelist dated **13.05.2015**.

It is hereby informed that last opportunity is being provided to the concerned advocates who have already deposited their forms in the previous sessions but their forms were defective for one reason or the other. The concerned advocates may submit their forms for removing their defects at the counter earmarked for the purpose in the Fresh Filing Centre **from 13th May, 2015 to 22nd May, 2015 from 10:00 AM to 1:00 PM**, failing which no further opportunity will be provided to the learned counsels for removal of their defects and their names shall be deleted from Roll of Advocates [Part-B], Lucknow Bench, Lucknow.

Senior Registrar